

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.538 of 2011

Tuesday, this the 26th day of July, 2011

CORAM:

Hon'ble Dr. K.B.S Rajan, Judicial Member

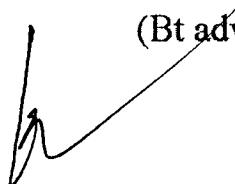
Thomas P.M, aged 57 years
S/o Mathai
Post Graduate Teacher (History)
Kendriya Vidyalaya/Shift (1)/Pattom
Thiruvananthapuram 695 004
Permanent Residence at No.35, Palakunnel House
Muluvarical Nagar,
Konduruthy, Thevara, Kochi - 4 **Applicant**

(By Advocate – Mr.T.C Govindaswamy)

V e r s u s

1. The Commissioner, Kendriya Vidyalaya Sangathan
18 – Institutional Area, Shaheed Jeet Singh Marg
New Delhi – 110 016
2. The Deputy Commissioner (Admn),
Kendriya Vidyalaya Sangathan
18 – Institutional Area, Shaheed Jeet Singh Marg
New Delhi – 110 016
3. The Education Officer
Kendriya Vidyalaya Sangathan
18- Institutional Area, Shaheed Jeet Singh Marg
New Delhi – 110 016
4. The Assistant Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, IIT Campus
Chennai - 36 Respondents

(Bt advocate – Mr.V.V Asokan for M/s Iyer & Iyer)



This Original Application having been heard on 26.07.2011, the Tribunal on the same delivered the following:

O R D E R

By Hon'ble Dr.K.B.S Rajan, Judicial Member -

1. Counsel for the applicant submits that the relief has been granted in this case.

2. Since the relief as prayed for by the applicant has been granted in this case, the Original Application is closed.

(Dated this the 26th day of July, 2011)



(Dr.K.B.S Rajan)
Judicial Member

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